

DIVISION BENCH  
COURT - II

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/390(KB)2021  
IA(I.B.C)/1912(KB)2023,  
IA(I.B.C)/1963(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>PRINT SALES PRIVATE LIMITED VS ANDERSON PRINTING HOUSE PVT LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Ram Ratan Modi, Adv. ] Resolution Professional of Yummz Foods  
Private Limited

Mr. Rahul Parasrampurua, Adv. ] For Resolution Professional

Mr. Udit Agarwal, Adv.

Mr. Uttam Tekriwal, R. P. in person

**ORDER**

1. Ld. Counsels for Resolution Professional present.
2. **IA(I.B.C)/1963(KB)2023**
  - a) Ld. Counsel for the parties are directed to file written notes of arguments within a period of three days.
  - b) This IA(I.B.C)/1963(KB)2023 along with the main Company Petition C.P. (IB)/390(KB)2021 are **Reserved for Orders**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**